

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 855/(MAH)/2017

CORAM:

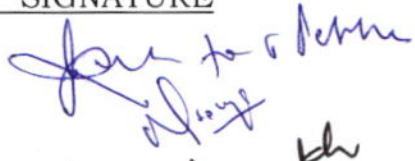
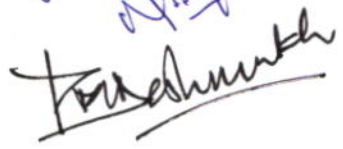
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Anglo Alex D' Souza
V/s.
Alcast Foundry Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	J. M. D'Silva	Advocate	
	A. A. D'Silva	Advocate	
	Priyanka Deshmukh	Advocate	

ORDER

C.P. No. 855/230-232/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **1st December, 2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

09.11.2017

ah

Sd/-

M.K. Shrawat
Member (Judicial)